

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 33 of 2014 in**  
**Appeal No. 22 of 2014**

**Dated : 13<sup>th</sup> March, 2014**

**In the matter of**

**Madhya Gujarat Vij Co. Ltd.**

**... Appellant(s)**

**Versus**

**Ankur Scientific Energy  
Technologies Pvt. Ltd. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**7.4.2014.**

**COURT MASTER**